

HIGH COURT OF SIKKIM
GANGTOK

No.: ...32...../HCS

Date:- ...06/09/2023

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, has been pleased to constitute a Committee comprising of the following officers for the purpose of examining and pursuing the pending proposals and recommendations for creation of various posts made so far by the High Court of Sikkim to the State Government, and by the District Courts to the High Court :-

- 1) Mr. Prajwal Khatiwada, Registrar General, High Court of Sikkim
- 2) Mr. Karma Wangchuk Bhutia, Ld. Principal District & Sessions Judge, Gangtok(*Pakyong i/c*)-cum-OSD to the Hon'ble, the Chief Justice
- 3) Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim
- 4) Mr. Prosenjit Manna, Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice
- 5) Mr. Rudra Prasad Rimal, Joint Registrar(IT)-cum-Protocol In-charge, High Court of Sikkim

By Order,

sd/-
(Jagat B. Rai)
Registrar
High Court of Sikkim

Memo No. 5126-29

Dated Gangtok, the 06th September, 2023

Copy to:-

1. All concerned officers above
2. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
3. Additional Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Deputy Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim, Gangtok
5. All District & Sessions Judges
6. All Section In-Charge, High Court of Sikkim
7. File, and
8. Guard file


Registrar(Judicial Service)